

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/723/2019 IN CP/568/IB/2017  
IN  
PETITION NUMBER : TCP/228/2017  
NAME OF THE PETITIONER : P.N. Ramakrishnan & 4 others  
NAME OF THE RESPONDENTS : Venkata Sivakumar (Liquidator)  
M/S Vasavi Housing Infrastructure Ltd  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Mr. Ramasamy  
Meyyappan. Learned CA Mr. V. Venkata Sivakumar for the  
Liquidator/Respondent is present.

List this matter on **13.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)